

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4551

ANSWERED ON:21.02.2014

BLOOD REQUIREMENT

Chaudhary Shri Arvind Kumar;Putul Kumari Smt. ;Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the annual requirement and the collection of blood in the country, State/ UT-wise;
- (b) whether wastage of blood in Blood Banks, particularly those in hospitals has been reported in the country;
- (c) if so, the details thereof and the step taken/proposed by the Government to streamline blood collection as well as storage and ensure optimum utilisation of collected blood by Blood Banks in the country;
- (d) whether the Government has proposed/appointed any committee to regulate and rate blood services being extended by the Blood Banks in the country and if so, the details thereof; and
- (e) the steps taken/proposed by the Government to setup more number of Blood Banks and ensure better quality control system on collection, storage, testing and distribution of blood by existing Blood Banks across the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a): The annual requirement and the collection of blood in NACO supported blood bank is annexed at 'A'.

(b): No.

(c): N.A.

(d): Yes. A core committee has been constituted in every State to Monitor the blood banks.

This core committee makes regular visit to the blood banks to assess their performance at the State and national level.

(e): Government proposes to include Blood Banks in Government and charitable sector under Department of AIDS Control support after the fulfilment of approved norms as given in Annexure-B. Efforts will be focused towards improving Quality systems in these blood banks during NACP IV.